

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA. No. 143(ND)2013

IN THE MATTER OF:

M/s Rockman Advertising and Marketing India Pvt. APPLICANT / PETITIONER
Ltd.
Vs.
M/s Sharp Eye Advertising Pvt. Ltd. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 03.08.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Sakal Bhushan, Advocate
Mr. Monish Panda, Advocate

For the RESPONDENT :-

ORDER

Learned Counsel for the petitioner is present. None for the respondent. Since the matter is part heard before the Hon'ble Principal Bench, let the matter be placed before the Hon'ble Principal bench on 08.9.2017 for further consideration.

List on 08.9.2017.

— Sd —
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

— Sd —
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
03.8.2017